Suppl. Cause List No. 2 Sr. No. 08

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRM(M) No. 152/2020 CrlM No. 419/2020

Abdul Ghani and another

...Petitioner

Through:-Mr, M. A. Goni, Sr. Advocate with Ms. Misba Amin, Advocate

v/s

Union Territory of J&K and anr.

...Respondent

Through: - Mr. Sudesh Magotra, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

Objections have been filed.

List on 10.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 09.06.2020 Shammi